

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

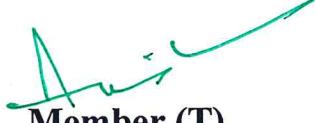
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For filing certificate from bank	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

20. VEENA J. KAMATH      RESPONDENT      Vijay Kamath  
 9845316855      ORDER

Counsel for Petitioner is absent. Counsel for Respondent is present. Matter is listed today for filing of certificate obtained from the Bank by the Counsel for Petitioner. Matter is therefore posted for final hearing is extended as a last chance on 08/01/2018.

  
Member (T)

  
Member (J)